

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that from **07-01-2019 to 10-01-2019 :**

I

The **Hon'ble Shri Justice C.V.Bhadang** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice C.V.Bhadang** are before the **Hon'ble Kum. Justice Nutan D. Sardesai.**

By order

High of Bombay at Goa

Panaji Goa

Date : 07-01-2019

Sd/-

(Kiran A. Bagi)

Registrar Judicial